

**Motion for election of two Members of Lok Sabha to Post-Graduate Institute of Medical Education and Research (PGIMER), Chandigarh**

THE MINISTER OF HEALTH AND FAMILY WELFARE; AND MINISTER OF CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA): Sir, I beg to move the following: -

?That in pursuance of Section 5(g) read with sub-section (1) of Section 6 of the Post-Graduate Institute of Medical Education and Research, Chandigarh Act, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to Post-Graduate Institute of Medical Education and Research, Chandigarh subject to the other provisions of the said Act and the Rules made thereunder.?

माननीय सभापति : प्रश्न यह है:

?कि स्नातकोत्तर आयुर्विज्ञान शिक्षा एवं अनुसंधान संस्थान, चंडीगढ़ अधिनियम, 1966 की धारा 6 की उप-धारा (1) के साथ पठित धारा 5 (छ) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों और उसके अधीन बनाये गए नियमों के अध्याधीन स्नातकोत्तर आयुर्विज्ञान शिक्षा एवं अनुसंधान संस्थान, चंडीगढ़ के लिए अपने में से दो सदस्य निर्वाचित करें । ?

प्रस्ताव स्वीकृत हुआ ।

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12.41 hrs